## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2089 (To be answered on the 4<sup>th</sup> July 2019)

## FLIGHT DISRUPTION DUE TO FOG

## 2089. SHRI D.K. SURESH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Directorate General of Civil Aviation (DGCA) has recently taken a serious note of the flight disruptions due to fog despite most airlines claiming to have CAT-III trained pilots;

(b) if so, the details of the domestic and international flights cancelled or delayed due to fog during the past two months at Indira Gandhi International

Airport; and

(c) the losses suffered by the airlines due to fog, diversion of flights and hovering of aircraft due to congestion at airports?

## ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b) No, Sir. DGCA has not received any information in respect of disruption of flights due to fog in the recent past.

There was no cancellation of flight at IGI airport, Delhi due to fog in the month of April 2019 & May 2019.

(c) DGCA is a safety regulator, its regulations do not require airlines to submit details of their financial losses.

Fog & Congestion may lead to delay as well as diversion of flights which lead to increase of operating costs of airlines.